

The restoration works in different areas are proceeding and all Project works and activities in the Centre have since been resumed.

(c) and (d) There is no proposal to shift any facilities, including those ISTRAC from SHAR Centre, Sriharikota, to elsewhere. However, the new Spacecraft Control Centre for Indian Remote Sensing Satellite (IRS-SCC) and the ISTRAC Headquarters are being located at Bangalore on strictly technical considerations. This does not involve the shifting of any facilities from SHAR Centre.

Boeing Services on Delhi-Madras route

3424. SHRI CHINTA MOHAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to introduce boeing services on Delhi-Madras route via Tirupathi Airport, a pilgrim town of national importance;

(b) if so, the details thereof;

(c) whether any representation has been received in this regard; and

(d) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) No, Sir.

(b) Does not arise.

(c) No, Sir,

(d) Does not arise.

Setting up of a youth hostel in Manipur

3425. PROF. KAMSON MEIJIN-EUNG : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) the total number of youth hostels proposed to be set up in the country in the near future;

(b) whether Manipur State will have atleast one of such proposed Youth Hostel; and

(c) if so, the amount of funds allocated therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) Besides 18 youth hostels already functioning, another 10 such hostels are expected to come up in the near future.

(b) and (c) Yes, Sir. One youth hostel at Imphal to be constructed at the cost of Rs. 26.29 lakhs has been already sanctioned.

Approval to ITDC's collaboration with odener Hotels

3426. PROF. RAMKRISHNA MORE :
SHRI SHIVENDRA BAHADUR SINGH :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government has approved the India Tourism Development Corporation's collaboration proposed with Odener Hotels;

(b) if so, the details thereof;

(c) whether ITDC has also submitted any other proposal for similar tie up with a leading Europe based agency; and

(d) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b) Yes, Sir. The details of the Agreement are given in the attached statement.

(c) and (d) The Government have also approved ITDC's proposal to have

Associate Hotel Arrangement with M/s Trust House Forte Group of Hotels (THF), London in respect of its six hotel properties located in Delhi, Bangalore and Calcutta. The agreement with THF has yet to be concluded by the ITDC.

ITDC's proposal to enter into marketing and reservation agreement with KLM is under Government's consideration.

Statement

Details of the Marketing and Reservation Agreement by ITDC with M/s Oner Hotel Representatives Limited, Hong Kong.

- (i) Payment of a monthly fee of US Siling 5000.00 for complete GSA coverage in the region in respect of 25 hotels including Great Indian Rover train project and the Ashok Travels and Tours;
- (ii) for each additional hotel to be included in the Agreement later on, a supplementary fee of US Siling 100 00 per hotel may be paid per month;
- (iii) over-riding commission of 9% will be allowed on FIT bookings (room only) and 4% on Group Bookings only in respect of reservations generated through the OHR system;
- (iv) The above fees would be inclusive of telex expenses in respect of bookings upto 500 room nights per month. For bookings over 500 room nights, extra of US Siling 500.00 per quarter would be payable to M/s OHR.

The validity of the Agreement, on completion of the initial three years period, would be renewable annually.

Landing facilities for U.S. rapid development force on Pakistani Soil

3427. SHRI B. V. DESAI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the prominent Pakistani opposition leaders living in exile have stated that Pakistan has provided facilities to the U.S. to land its rapid development force on Pakistani soil;

(b) if so, whether it has also been stated by them that U.S. has been provided with certain facilities in Peshawar and Pir Patho in Sind and these are controlled by them;

(c) if so, whether it is also a fact that U. S. had also installed a monitoring system at Gwadar port on the coast of Baluchistan;

(d) if so, whether Government of India has examined these reports; and

(e) to what extent they are true ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) to (c) Government have seen press reports to this effect.

(d) and (e) Government are opposed to the setting up of foreign military bases/facilities in any country. The Pakistan Government has formally denied giving bases to the United States.

Curbing of the powers of Governors

3428. SHRI B. V. DESAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the PRIME MINISTER had suggested to curb the powers of the Governors;